

By Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

**Review Application No. 55 of 2008 in
Original Application No. 1291 of 2005**

Thursday, this the 12th day of February, 2009

**Hon'ble Mr. Ashok S. Karamadi, Member (J)
Hon'ble Mrs. Manjulika Gautam, Member (A)**

Dr. R.K. Verma, Son of Shri D.R. Verma, Posted as Veterinary Officer in Grade T-8 in Indian Grassland and Fodder Research Institute, Jhansi; a unit of Indian Council of Agricultural Research, Ministry of Agriculture, Krishi Bhawan, New Delhi.

Applicant

By Advocate: Sri Amit Kumar

Vs.

1. Indian Council of Agricultural Research, through its Secretary, Krishi Bhawan, New Delhi.
2. Union of India, through Secretary, Ministry of Agriculture, Government of India, Krishi Bhawan, New Delhi.
3. Director General, Indian Council of Agricultural Research, New Delhi.
4. Director, Indian Grassland & Fodder Research Institute, Gwalior Road, Jhansi, U.P.
5. Dr. S.S. Kundu, Head Plant Animal Relationship Division, I.G.F.R.I., Jhansi.

Respondents

By Advocate:

ORDER

By Ashok S. Karamadi, Member (J)

This review application is filed against the Order dated 15.10.2008, by the said order with the liberty to the applicant to agitate his grievances in accordance with law before the appropriate forum, by this O.A. was dismissed. On perusal of the grounds taken in support of the review application, we do not find that they are sufficient in nature to consider the grievance of the applicant by way of review, as there is no error apparent on the face of the record hence the review application is dismissed.



[Member-A]

/M.M/



[Member-J]